

No.DJA.I/550/1993

High Court of Karnataka,  
Bengaluru,  
Dated: 04.03.2024

**NOTIFICATION**

It is hereby notified that **Saturday, 23<sup>rd</sup> March, 2024** is declared as non-working/non-sitting day to the District and Trial Courts in the State of Karnataka.

Further, **Fourth Saturday, 27<sup>th</sup> July, 2024** is notified as compensatory Judicial working/full sitting day for the District and Trial Courts in the State of Karnataka.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-

**(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL**

**Copy for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Prl. District & Sessions Judges in the State.
4. The Prl. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. Notification file.
7. Office Copy.

With a request to circulate the same amongst all the Judicial Officers coming under their Unit.